

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH  
KOLKATA



CPC.350/00119/2015  
(OA. 350/01251/2014)

Date of Order 21.07.2016.

Present :Hon'ble Ms. Bidisha Banerjee, Judicial Member  
Hon'ble Ms. Jaya Das Gupta, Administrative Member

Soraj Kumar Das & Ors.  
Vs.  
Goutam Banerjee & Ors. (S.E. Rly.)

For the Applicant : Mr. PK Ghosh, Counsel

For the Respondents : Mr. SK Ghosh, Counsel

O R D E R (Oral)

Per Ms. Bidisha Banerjee, JM:-

Learned counsel for the respondents submitted that the authorities have rejected the prayer on the ground that the applicants did not fulfill the prescribed criteria meant for open market recruitment in erstwhile Group-D in regard to educational qualification and age and therefore the claim for employment assistance towards land acquisition for Deshapran-Nandigram New Line Project could not be considered. Since the authorities have to take a decision, the CPC is dropped. Notices, issued, if any, are also discharged.

2. However, applicant shall be at liberty to challenge the decision so taken by the authorities by filing a fresh OA. The letter dated 15.02.2016 is taken on record.

(Jaya Das Gupta)  
Member (A)

(Bidisha Banerjee)  
Member (J)